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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.97/KB/2018

Present:1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri M.B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th June 2018, 10:30 A.M

Name of the Company		Mani Karan Mercantile Pvt.Ltd.-Vs- ROC, W.B.	
Under Section		252(3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CASHAHI ANANDA

APPELLANT

[Signature]
15/6/18

ORDER

Ld. Pr. CA for the appellant is present.

The Registrar of Companies, West Bengal has filed its report. Appellant sought time to file supplementary affidavit. Time is granted.

List it on 27/08/2018.

Sd

(M.B. Gosavi)
Member (J)

Sd

(Jinan K.R.)
Member(J)